

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
(Legal Division)**

**Weekly Hearing Schedule for the month of January 2016(25.1.2016 to 29.1.2016)**

Date, Day & Time	Sl. No.	Petition No.	Petitioner	Subject in Brief
27.1.2016 Wednesday At 10.30 A.M. Transmission Tariff	1.	113/TT/2013	PGCIL	Petition for Transmission Tariff for 400 KV 1x63 MVAR Bus Reactor and other assets associated with Vindhyachal IV & Rihand III (1000MW) Generation Project in WR.
	2.	32/TT/2013	PGCIL	Petition for transmission tariff for Northern Regional Transmission Strengthening Scheme in NR for tariff block 2009-14 period.
	3.	37/TT/2013	PGCIL	Petition for transmission tariff for transmission assets (Group-4) associated with 765 KV system for Central part of Northern Grid part-II.
	4.	34/TT/2013	PGCIL	Petition for transmission tariff for D/C Kisenpur Wagoora T/L along with bays at New Wanpoh and other elements in NRSS-XVI.
	5.	362/TT/2014	PGCIL	Approval for determination of transmission tariff of A) 500 MVA 400/220 KV Spare Transformer for Northern Region at Neemrana under Augmentation of Transformers in Northern region part-A of Northern region, for tariff block 2009-14 period in NR.
	6.	281/TT/2013	PGCIL	Transmission Tariff from DOCO to 31.03.2014 Augmentation of Hosur S/S by 1X315 MVA 400/220 kV transformer and associated bays (Ant. DOCO : 01.02.2014) under System Strengthening - XIV in SR.
	7.	414/TT/2014	PGCIL	Approval for determination of (i) Truing up Transmission tariff for 2009-14 tariff block and (ii) Transmission tariff for 2014-19 tariff block for LILO of Alamathy-Sriperumbudur 400 KV D/C line at North Chennai TPS switchyard under transmission system associated with Chennai NTPC-TNEB JV TPS (DOCO 01.08.2011.)
	8.	447/TT/2014	PGCIL	Approval for determination of truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for Spare Converter Transformer for Vizag back to back HVDC terminal (DOCO: 01.01.2012) in SR.
	9.	551/TT/2014	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for Transmission Assets under System Strengthening-XI in Southern Regional Grid in SR.
	10.	120/TT/2015	PGCIL	Petition for revision of transmission tariff for 2009-14 period & determination of transmission tariff for 2014-19 period for Thermal Powertech Corporation India Limited Switchyard to Nellore Pooling Station 400KV D/C (quad) Line along with associated bay extensions at Nellore pooling Station under Transmission System for connectivity of Thermal powertech Corporation India Limited.
	11.	28/TT/2015	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for Northern Region System Strengthening Scheme-XII (NRSS-XII)
	12.	57/TT/2015	PGCIL	Approval for determination of transmission tariff of (1) truing up transmission tariff 2009-14 transmission tariff 2014-19 under

				Transmission System Associated with NRSS-XIII.
13.	528/TT/2014	PGCIL		Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for 400 KV S/C Chamera II pooling Station Transmission Line, 400/220KV GIS Pooling Station at Rajera with 400/220KV 315 MVA ICT_I and ICT)II under Chamera II System and 400KV S/C Chamera II Pooling Station Transmission Line, 400/220 KV GIS Pooling Station at Rajera with 80 MVAR Bus Reactor at Pooling Point under Chamera II System.
14.	487/TT/2014	PGCIL		Petition for approval under sub-section (4) of Section 28 and Section-79(1)(d) of Electricity Act 2003 for determination of Fees and Charges for Fiber Optic Communication System in Lieu of existing Unified Load despatch & Communication (ULDC) Microwave Links (Part-II) in Southern Region for the period 2009-14 block.
15.	47/TT/2014	PGCIL		Petition for Transmission Tariff from DOCO to 31.03.2014 of Assets under Transmission system strengthening in Western part of WR for IPPS generation projects in Chhatisgarh (IPPD in WR)
16.	96/TT/2014	PGCIL		Petition for approval for determination of transmission Tariff from DOCO to 31.03.2014 for 240 MVAR, 765KV Line reactor for 765KV S/C Solapur-Pune TL charged as Bus reactor at Solapur SS under Transmission System associated with Krishnapatnam UMPP-Part-B in Western Region.
17.	108/TT/2013	PGCIL		Petition for transmission tariff for Bay extension at 765 KV Satna S/S along with Line Reactor in Sasan, Bus Reactor at GWALIOR S/S, Bus Reactor INDORE & and other assets.
18.	301/TT/2013	PGCIL		Transmission Tariff for 1) 400 KV 125 MVAR Bus Reactor at 765KV Indore S/S along with associated bays (DOCO:1.10.2013) 2) 400KV 125MVAR Bus Reactor-I and Bus Reactor-II at 765KV Gwalior S/S along with associated bays (DOCO: 1.10.2013) 3)765KV D/C Jabalpur Pooling Station-Bina Ckt-I with 240 MVAR Switchable Line reactors and associated bays.
19.	44/TT/2014	PGCIL		Transmission Tariff for 1) 3X80MVAR Line Reactor with associated bays at Gwalior SS (DOCO: 01.02.2014) used as Bus Reactor till commissioning of 765KV Bina-Gwalior Ckt-3, 2) 3X80MVAR Line Reactor with associated bays at Bina SS in western region.
20.	48/TT/2014	PGCIL		Transmission Tariff from DOCO to 31.03.2014 for (1) 400 KV 125 MVAR Bus Reactor-1 with associated bays at Jabalpur 765/400 KV PS (2) 400 KV 125 MVAR Bus Reactor-2 with associated bay at Jabalpur 765/400 KV PS (3) 765 KV 3*80 MVAR Bus Reactor-1 with associated bays at Jabalpur
21.	504/TT/2014	PGCIL		Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for Transmission Assets under System Strengthening-X in Southern Regional Grid in SR
22.	492/TT/2014	PGCIL		Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for Hassan- Mysore 400KV D/C Transmission Line and extension of 400/220KV Hassan & Mysore Substation (DOCO:01.07.2011) under System Strengthening-IX in SR
23.	511/TT/2014	PGCIL		Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for 2nd Spare Converter Transformer at Kolar (DOCO: 01.06.2011 ) and

				Talcher (DOCO:01.10.2011) HVDC Terminal (One each at Kolar & Talcher) In Southern Region.
	24.	151/TT/2015	PGCIL	Petition for determination of truing up transmission tariff for 2009-14 tariff block and transmission tariff for 2014-19 tariff block and Transmission tariff for 2014-19 tariff block for Combined Assets of Transmission System associated with Koteswar HEP in Northern Region consisting of Asset-I: 50% series compensation at Meerut (Extension) on Tehri Pooling point (Koteswar)- Meerut 765 KV 2* S/C Lines (Charged at 400 KV), DOCO: 01.02.2012.
	25.	478/TT/2014	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 for 80 MVAR Bus reactor at Kaithal Sub-station under Northern region system strengthening scheme-XIX of NR.
	26.	247/TT/2015	PGCIL	Petition for determination of transmission tariff from DOCO to 31.3.2019 for Asset-! 02 No. 220 kV Line bays at Moga under augmentation of transformers in NR.
	27.	255/TT/2015	PGCIL	Petition for determination of transmission tariff from COD to 31.3.2019 Asset I 1.50 Km, Optic Fiber under TSTRANSCO sector.
28.1.2016 Thursday At 11.00.A.M. Miscellaneous petition and Transmission tariff	1.	293/MP/2015	JVPL	Petition under Section 79(1) ( c) of the Electricity Act, 2003 read with Regulations 18 and 32 of the CERC(Grant of Connectivity, Long -term Access and Medium-term Open Access in inter-state transmission and related matters) Regulations, 2009 for keeping in abeyance the long term open access of 775.5 MW granted to Jaypee Nigrie Super Thermal Power Plant ( <i>On admission</i> )
	2.	98/MP/2015	JPVL	Petition under Section 79 (1) (c) of the Electricity Act,2003 read with Regulations 18 and 32 of the CERC (Grant of Connectivity long Term Access and Medium-term Open Access in inter-state transmission and related matters) Regulations 2009 for relinquishment of long term of open access from 265.35 MW to 0 MW.
	3.	307/MP/2015	UPCL	Petition seeking clarification/modification of order dated 5.10.2015 in Petition No. 517/MP/2015.
	4.	306/MP/2015	PTC	Petition under Section 79 (1) (f) of the Electricity Act,2003 regarding disputes involving CTU, being the nodal agency for grant of long-term open access to the inter-state transmission system( <i> On admission</i> )
	5.	304/MP/2015	SSL	Petition under Section 9 and 79 (1) of the Electricity Act,2003 read with CERC (Open Access in Transmission) Regulations,2008 towards refusal of Open Access by DVC
	6.	09/SM/2014	Suo-Moto	Investigation of load crash in Northern Region on 30.5.2014
	7.	10/SM/2015	Suo-Moto	Investigation of line outage due to tower collapse in Northern region during April 2015 to June,2015 (Ist quarter of 2015-16).
	8.	213/TT/2015	NETCL	Determination of Transmission Tariff with effect from Commercial Operation dated of Assets viz 01-09-2012 to 22-02-2015 under the applicable Provisions of the CERC(Terms and Conditions of Tariff) Regulations 2014-2019 Asset-I Palantan-Silchar Twin Moose Conductor Transmission line. Asset-II Silchar-Byrnihat Assest-III Byrnihat-Bongaigoan Asset-IV Silchar-

				<b>Azara Asset-V Azar-Bongaigaon</b>
9.	233/TT/2015	NETCL		Truing up Petition for the period 2009-2014 for determination of transmission tariff for Asset-I Palatana-Silchar from DOCO - 1.9.2012 and Asset-II Silchar-Byrnihat from DOCO 1.3.2013 under the provisions of CERC (Terms and Conditions of Tariff) Regulations, 2009-2014
10.	189/TT/2014	PGCIL		Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for 315 MVA, 440/220 KV ICT-IV at Ballabgarh Sub-Station with associated bay equipments in NR.
11.	479/TT/2014	PGCIL		Approval of transmission tariff of Tanakpur transmission System (DOCO 05.03.1992) in Northern region for tariff block 2014-19 period in NR.
12.	168/TT/2014	PGCIL		Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for Stage-I of 400 KV Thyristor controlled series compensation project (FACT Device) on Kanpur-Ballabgarh 400 KV S/C line at Ballabgarh in NR.
13.	170/TT/2014	PGCIL		Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for 132 KV S/C Mau-Balia Transmission System in NR.
14.	181/TT/2014	PGCIL		Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for ASSET-I: Combined Stage-I assets consisting of a) 220 KV Allahabad- rewa Road D/C Transmission line CKt-I b) 220KV Allahabad- rewa Road D/C transmission line Ckt-II C0 LILO of 220 KV Modipuram- nara Transmission line d) LILO of 220KV Modipuram-Simbholi transmission line and e) 220KV Allahabad-Phupur S/C transmission line with Notional DOCO: 01.06.2014 and ASSET-II: Stage-II asset consisting of f0 220KV S/C Meerut-Shatabdinagar transmission line (DOCO: 01.01.2006) under Transmission system associated with 220KV System Strengthening Scheme in UP, in NR.
15.	494/TT/2014	PGCIL		Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for Combined Asset (i) 220 KV D/C Faridabad-Samaypur transmission line with associated bays; and (ii) 220 KV D/C Faridabad-Palla transmission line with associated bays under Transmission System associated with Faridabad gas based Combined Cycle Power Project in Northern region.
16.	543/TT/2014	PGCIL		Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 fo 400KV S/C Singrauli-Vindhyachal Transmission Link along with (2X250MW) HVDV Back to Back at Vindhyachal between NR and WR (DOCO 06.06.1989)
17.	148/TT/2014	PGCIL		Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for Salal-II Transmission System associated with NR.
18.	25/TT/2015	PGCIL		Petition for determination of Trued up Fees and Charges for 2009-14 and Fees and Charges for the period 2014-19 block for

				<b>Salal-I Transmission System associated with Northern Region.</b>
19.	196/TT/2014	PGCIL		Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for Chamera Stage-I transmission System in Northern Region.
20.	147/TT/2014	PGCIL		Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for 400 KV S/C Chamera-I Kishenpur Transmission System in NR.
21.	190/TT/2014	PGCIL		Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for transmission system associated with Uri hydroelectric project (4*120MW) in Northern Region.
22.	149/TT/2014	PGCIL		Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for ICTs at Kishenpur under Dulhasti Transmission System in NR.
23.	195/TT/2014	PGCIL		Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for Series capacitors on circuit I and II of 220 KV D/C Kishenpur-Pampore transmission line at Kishenpur sub-station in Northern region.
24.	150/TT/2014	PGCIL		Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for LILO of 400 KV S/C Chamera-I Kishenpur transmission line at Chamera II under transmission system associated with Chamera HEP Stage-II Transmission System in NR.
25.	91/TT/2012	PGCIL		Petition for determination of transmission tariff from DOCO to 31.3.2014 for Combined Assets for transmission system associated with Parbati-II HEP in NR for the tariff block 2009-14.
26.	64/TT/2015 Along with I.A.No.23/2015	PGCIL		Petition for determination of transmission tariff from anticipated COD to 31.3.2019 for Essar Gujrat TPS-Bachau 400 kV D/C (triple) line and extension of Bachau Sub-Station.

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(T. D. PANT)  
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25.1.2016

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